## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3665 ANSWERED ON:11.08.2015 Suicide by CAPF Personnel Gavit Dr. Heena Vijaykumar;Jayadevan Shri C. N.;Khadse Smt. Raksha Nikhil;Patil Shri Vijaysinh Mohite;Radhakrishnan Shri T.;Rao Shri Konakalla Narayana;Satav Shri Rajeev Shankarrao;Venugopal Dr. Ponnusamy

#### Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of Central Armed Police Forces (CAPF) personnel have reportedly committed suicides and if so, the details thereof along with the total number of such cases reported during each of the last three years and the current year, force, rank and gender-wise;

(b) whether a number of CAPF personnel including CRPF personnel have sought voluntary retirement and were found to have suffered from various diseases, heart attacks, malaria etc. within a few years of their service and if so, the details thereof, force-wise;

(c) whether women personnel in the CAPF is less than 2% but account for more than 40% of the suicide cases in CAPF, if so, the details thereof, force-wise and the reaction of the Government thereto;

(d) whether the Government has conducted any survey to identify the reasons behind all the said cases and if so, the details and outcome thereof; and

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(e) whether the Government has received any notice from National Human Rights Commission (NHRC) to take appropriate action and improve the working/living condition of CAPF including CRPF personnel and if so, the details thereof and the action taken in this regard along with the other corrective steps taken by the Government to curb

# Answer

Minister of State in the Ministry of Home Affairs (SHRI KIREN RIJIJU)

(a) : As reported by the Central Armed Police Forces (CAPFs) and Assam Rifles (AR), force, rank and gender-wise details of personnel committed suicide during each of the last three years and the current year is as under :-

Force Gender Officers/GOs JCOs/SOs ORs Total 2012 2013 2014 2015\* 2012 2013 2014 2015\* 2012 2013 2014 2015\* CRPF Male 0 0 0 0 2 3 7 4 40 35 34 21 146

suicides and diseases among the CAPF personnel in the country?

Female 0 0 0 0 0 0 0 0 0 2 0 0 1 3

BSF Male 0 0 0 0 0 3 5 0 39 35 41 10 133

Female 0 0 0 0 0 0 0 0 1 0 0 0 1

CISF Male 0 0 0 0 4 1 3 1 12 12 7 8 48

Female 0 0 0 0 0 0 0 0 2 4 1 1 8

ITBP Male 0 0 0 0 0 2 1 0 6 5 7 3 24

Female 0 0 0 0 0 0 0 0 0 1 0 0 0 1

#### SSB Male 0 0 0 0 0 0 0 0 7 7 8 3 25

### Female 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0

### AR Male 0 0 0 0 2 1 0 1 2 7 11 6 30

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Total 0 0 0 0 8 10 16 6 112 105 109 53 419

(\*) As on 30.06.2015 (GOs- Gazetted Officer, JCO/SOs – Junior Commanding Officer/Subordinate officers, ORs- Other Ranks).

(b) 17 personnel of Border Security Force (BSF), who were found to have suffered from various diseases including heart attack, malaria etc, have sought voluntary retirement during the last five years. Other CAPFs & AR have intimated that the personnel have sought voluntary retirement due to their personal/domestic reasons.

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(c) At present, the total number of woman personnel posted in CAPFs & AR is approximately 2% and account for 3.1% approximately of the total suicide cases as detailed at (a) above.

(d) After occurrence of each and every suicide case, Court of Inquiry is conducted to find out the exact cause behind the suicide. As per findings of Court of inquiries, reasons behind the suicide cases are found to be due to personal/domestic problems, illness etc.

(e) No such communication from National Human Right Commission (NHRC) has come to the notice of this Ministry so far. However, following actions have been taken by the Government to curb suicides and diseases among the CAPF personnel in the country:-

i) Transparent policies pertaining to transfer and leave of CAPFs and AR personnel. The hospitalization period due to injuries while on duty is treated as on duty. Choice posting is considered to the extent possible after the personnel served in hard area.

ii) Regular interaction of officers with troops to find out and address their grievances.

iii) Ensuring adequate rest and relief by regulating the duty hours.

iv) Improving living conditions for troops, providing adequate recreational/ entertainment, sports, communication facilities etc. Crà che facility is also provided at various establishments (where feasible) to facilitate the female employees.

v) Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in NE State, J&K and LWE affected areas (except State Capitals).

vi) Providing better medical facilities, also organizing talks with specialists to address their personal and psychological concerns and organizing Meditation & Yoga routinely for better stress management.

vii) Adequately compensating the troops deployed in difficult areas.

viii) Other welfare measures like facility of Central Police Canteen (CPC), scholarship for wards etc. Also air courier service has been provided to CAPF personnel deployed in NE States and J&K as welfare measure.

ix) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.

x) Promotions are released regularly to eligible personnel as & when the vacancies arise. Financial benefits under Modified Assured Career Progression (MACP) are given in case promotions does not take place for want of vacancies at 10, 20 & 30 years of service.